scheme referred to in part (a) of the Question.

# Pending Cases in Jodhpur Bench of Cat

3069. CH. JAGDEEP DHANKHAR: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases pending in the Jodhpur bench of Central Administrative Tribunal: and
- (b) the number of cases disposed of during the last one year in Central Administrative Tribunal, Jodhpur and Jaipur benches?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). The number of cases (excluding miscellaneous petitions) pending in the Jodhpur Bench of Central Administrative Tribunal as on 28.2.90 is 3,258. During the period from March, 1989 to February, 1990, Jodhpur Bench disposed of 648 cases (excluding miscellaneous petitions). The above figures are inclusive of cases of Jaipur where Jodhpur Bench holds circuit sittings.

### **Allocation for District Plans in Punjab**

3070. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the amount allocated for District plans in the State of Punjab during the last three years;
- (b) whether there is any complaint of arbitrary allocation/utilisation of this amount by the District authorities; and
- (c) is so, the action taken against such authorities and to check it in future?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) The State Plan outlays allocated during the last three years for the District plans have been:

Nil in 1987-88, Rs. 5.70 crores in 1988-89 and Rs. 14.47 crores in 1989-90.

- (b) As informed by the State Government, no complaint relating to allocation of funds has been received.
  - (c) Does not arise.

## **Tools for Jaguar**

3071. SHRI H.C. SRIKANTAIAH: Will the PRIME MINISTER be pleased to state:

- (a) whether tools are required to be indigenously manufactured for Jaguar;
- (b) if so, the number of the tools to be manufactured; and
- (c) how much saving in foreign exchange would be effected in their indigenous manufacture?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). 83186 tools have been indigenously manufactured and the estimated saving in foreign exchange is Rs. 43.2 crores. No more tools are required to be manufactured indigenously against current orders for Jaguar.

#### **Minor Forest Produce Plantation**

- 3072. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:
- (a) whether hundred per cent central assistance was being provided to Orissa for minor forest produce plantation in tribal areas

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to provide regular source of income to the poor people; and

(b) if so, the names of districts in Orissa covered/proposed to be covered in the current year, with details of assistance given and achievements made so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Special Central assistance has been provided to the Government of Orissa as an additive to the Tribal Sub-Plan of the State Government for undertaking programmes of tribal welfare and development which includes raising of Minor Forest Produce.

(b) During 1989-90, the tribal districts covered under the programme are Balasore, Kalahandi, Sundargarh, Koraput, Phulbani, Mayurbhani, Keonjhar and Sambalpur. Total Central assistance provided is Rs. 26 lakhs to cover 1080 ha.

In addition, in 1989-90 Central assistance of Rs. 54.175 lakhs has been provided to the State Government for raising minor forest produce in other areas of the State.

# Setting up of Teachers Training Institute in Kerala

3073. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have received any proposal from Government of Kerala for setting up of an Institute for training teachers and supporting staff in technical education and requesting for central assistance;
  - (b) if so, the details thereof; and
- (c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) to (c). The Government of Kerala had submitted a proposal for setting up an Institute for training in Technical Education. Four Technical Teachers Training Institutes have already been set up by Central Government on a national basis to meet the requirements of the respective regions. The Institute at Madras and its extension centre in Kerala are taking care of the technical teachers training requirement of Kerala. The State Government has been informed accordingly.

## Megalithic Excavations at Trichur

3074. SHRI P.A. ANTONY: Will the PRIME MINISTER be pleased to state:

- (a) whether ancient human skeletal remains have been unearthed from the site of the Megalithic excavations at Trichur district of Kerala;
- (b) whether any effort has been made to ascertain the age of these findings through carbon dating and other means; and
- (c) what are the findings of such studies?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) yes, Sir. Excavations have been carried out by Archaeological Survey of India at Chormangadu in District Trichur in Kerala. Out of the five burial mounds excavated, three burial types have yielded remains of pieces of human bones in a highly disintegrated condition.